

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/14/2024 in Company Petition/50/241/2023
NAME OF THE COMPANY	Odlings Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Sumeet Gunti
NAME OF THE RESPONDENT(S)	Odlings Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/14/2024

Present: Ld. Counsel Mr. Adhish Srivastava for the Applicant.

Ld. Counsel Mr. T. Sudhakar for the Respondents No. 2 &4.

Proof of service not filed for the Respondents No. 9,11&13. Let proof of service be filed. For filing of counter by the Respondents No. 2&4, **matter is adjourned to 19.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)